

RAJYA SABHA

Parliamentary Bulletin

PART II

Nos. 65663 -65664]

THURSDAY, JULY 24, 2025

No. 65663

Legislative Section

Statutory Resolution

Shri Amit Shah, Minister of Home Affairs; and Minister of Cooperation has given a notice of the following Resolution which has been admitted:-

“That this House approves the continuance in force of the Proclamation dated the 13th February, 2025 in respect of Manipur, issued under article 356 of the Constitution by the President, for a further period of six months with effect from 13th August, 2025.”

No. 65664

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P. C. MODY,
Secretary-General